

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.25
I.A.No.493/2024 in
C.P.(IB)No.135/BB/2023**

IN THE MATTER OF:

Mr. Tarun Kumar

... Petitioner

Order under Section 94 (1) of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : None

For the Respondent : None

ORDER

None appeared for the parties.

List the case before the Regular Bench on **06.09.2024**.

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

-Sd-

**T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi